

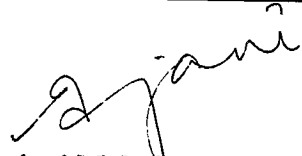
**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE**  
**ROUSE AVENUE COURT COMPLEX, DELHI**

**MODIFIED DUTY ROSTER FOR THE MONTH OF NOVEMBER, 2022**

In view of the request received from Sh. Harjeet Singh Jaspal, Ld. ACMM-04, dated 01.11.2022, partial modifications in office order no. 46/CMM/RADC/DR/2022 10179-10199-D, dated 29.10.2022 have been made as under:-

S. No	Name of the Duty ACMM	Duty to be performed on	In place of
01.	Sh. Harjeet Singh Jaspal, Ld. ACMM04	08.11.2022	Sh. Deepak Kumar-II Ld. ACMM 02
02.	Sh. Deepak Kumar-II, Ld. ACMM 02	12.11.2022	Sh. Harjeet Singh Jaspal Ld. ACMM 04

Rest of the conditions shall remain unchanged.

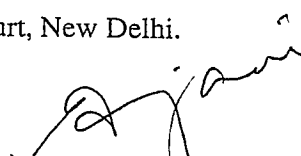
  
(Anjani Mahajan)  
Chief Metropolitan Magistrate  
Rouse Avenue Court Complex  
New Delhi

Order No 30662C to 30682C/CMM/RADC/DR/2022

Dated 01/11/2022

***Copy forwarded for information and necessary action to:***

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. The Ld. Principal District & Sessions Judge, (HQs), Delhi.
3. The Ld. Principal District & Session Judge-Cum-Special Judge (P.C. Act) (CBI), Rouse Avenue Court, Complex, New Delhi
4. The Ld. ACMMs Rouse Avenue District Court, New Delhi.
5. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website
9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Section, RADC, New Delhi.
10. The Reader to the undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Secy. DLSA, RADC.

  
Chief Metropolitan Magistrate  
Rouse Avenue Court Complex, New Delhi.

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